

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 14th MARCH, 2023, 10:30 A.M.

CP No. 1/CB/2021, CA No. 11/CB/2023, CA No. 12/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Dinabandhu Satapathy -Vs- Krishna Kountry Ventures Pvt. Ltd
Under Section	271-272

For Petitioner (s)

Ms. Sagarika Mishra, Adv.
Mr. Anupam Rath, Adv.

For Respondent (s)

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ORDER

CA No. 11/CB/2023:

This is an application filed for expeditious hearing of CA No. 12/CB/2023. CA No. 11/CB/2023 is allowed and accordingly, CA No. 12/CB/2023 taken on board today.

CA No. 12/CB/2023:

Applicant/ Liquidator is present. She represented that subsequent to filing of this application, by an order dated 09.03.2023, Deputy Inspector General of Registration has given necessary direction to the Sub-Registrar, Khurda to register the documents to be presented by the applicant/liquidator. In view of the subsequent development, Petitioner not the press this application. Hence, petition is dismissed as not pressed.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)